

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.2773 OF 2020

(CRIME NO 1069/2020 OF ANCHALUMMOODU POLICE STATION, KOLLAM DISTRICT)

Petitioner :

Thomas Leon, aged 51 years, S/o.Leon,
Kattuvila Puthuval House,
Mathilil Chery, Thrikkadavoor Village,
Mathilil.P.O., Anchalummoodu,
Kollam District, Pin-691601.

By Adv. Sri Dinesh Mathew J Murikan

Respondents :

State of Kerala, Represented by the Government Pleader,
High Court of kerala, Ernakulam, Kochi-682 031

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 15.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No. 2773 of 2020

Dated this the 15th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that, he wants to withdraw the bail application. Therefore, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN, JUDGE

VPK